

(b) if so, the details thereof?

SITARAM KESRI): (a) and (b). The Information is given as under:-

THE MINISTER OF WELFARE (SHRI

<i>Year</i>	<i>Year-wise amount released for different exams.</i>	<i>No. of candidates trained for civil services Exam.</i>	<i>No. of candidates finally selected in civil services examination</i>
			<i>(Rs. in lakhs)</i>
1987-88	51.31	528	44
1988-89	68.38	574	48
1989-90	62.76	562	46
Total	182.45	1664	138

[English]

Report of the Working Groups on Development and Welfare of SCs

1595. SHRI SANAT KUMAR MANDAL:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government have studied the report submitted by the Working Group of development and welfare of Scheduled Castes to the steering group of the Planning Commission according to which there existed a link between rape and economic dependence of a Scheduled Caste family on the land-lord in the rural areas; and

(b) if so, whether the Government propose to eradicate this evil and protect the economic vulnerability of social oppression of Scheduled Caste women?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) Provision have been made in the

scheduled castes and Scheduled tribes (Prevention of Atrocities) Act, 1989 to protect the Scheduled Castes against atrocities. Several development programmes are being implemented for the social, educational and economic uplift of Scheduled Castes.

Monitoring the Work by C.B.I.

1596. SHRI ARJUN SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have instructed the C.B.I. to monitor the working of the Ministry of Communications; and

(b) if so, the details thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The activities of all the Ministries/Departments of Government of India are Subject to the surveillance of and investigation by the Central Bureau of Investigation. The CBI investi-

gates into and registers cases of malpractices and disciplinary proceedings against officials are initiated when the charges are Prima facie established. However, the Deptt. of Telecom. have proposed to the CBI to create special cells to investigate cases of malpractices leading to leakage of telephone revenue.

Embezzlement in Postal Services in Himachal Pradesh

1597. SHRI LOKANATH CHOUDHURY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some officers of the Postal Services in the Himachal Circle have been suspended recently after alleged embezzlement of about Rupees Twenty-five Lakhs;

(b) whether an enquiry was ordered into this and the report has been received;

(c) if so, the details thereof;

(d) the further action taken in the matter; and

(e) the step taken to prevent such embezzlements in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Yes, Sir.

(c) It would not be advisable to give the particulars as investigations are going on against the main culprit by the CBI.

(d) Necessary disciplinary action is being taken against all those who are responsible for the commission of and contributing to the fraud.

(e) Steps have been taken to improve

the supervision of the higher management in the working of the smaller P.Os with huge cash collections. Measures are taken to improve the monitoring system to ensure proper accounting of the funds collected.

Expansion of Relay Centres of Door-darshan in Maharashtra

1598. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to provide expansion of relay centres of Door-darshan in Maharashtra especially in Western Maharashtra during the year 1991-92 & 1992-93; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). Yes, Sir. It is proposed to augment TV service in Maharashtra by establishment of TV transmitters at Khangaon, Hinganghat, Akot, Akluj, Kankaul, Hathikhamba and Jaigaon, subject to actual availability of resources and inter-se priorities.

Upgradation of Post Offices of Gujarat

1599. KUMARI DIPIKA CHIKHLIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices in Gujarat State at present;

(b) whether the Government upgraded some of the post offices during the Seventh Five Year Plan; and

(c) if so, the details thereof particularly in Vadodara District?